

in Rangoon, the House was informed that according to our information none of the nationalised industries belonged to Indian nationals. Our Embassy in Rangoon have since informed us that according to the information furnished by the Government of Burma to them, two such industrial concerns belong to Indian nationals. The amount of compensation has not yet been determined as the Government of Burma are taking action to evaluate the assets of all the nationalised industries.

#### **PAPERS LAID ON THE TABLE**

##### **NAVAL CEREMONIAL CONDITIONS OF SERVICE AND MISCELLANEOUS (FIFTH AMENDMENT) REGULATIONS, 1972**

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): Sir, I beg to lay on the Table, under section 185 of the Navy j Act, 1957, a copy (in English and Hindi) of the Ministry of Defence (Navy Branch) Notification S. R. O. No. 314/72, dated the 5th October, 1972, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations, 1972. [Placed in Library, See No. LT-4419/73].

##### **ANNUAL REPORT AND ACCOUNTS (1971-72) OF THE HINDUSTAN ZINC LIMITED AND RELATED PAPERS**

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Sixth Annual Report and Accounts of the Hindustan Zinc Limited, for the year 1971-72, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-4420/73 for (i) and (ii)]

#### **NOTIFICATIONS OF MINISTRY OF LABOUR AND REHABILITATION**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKAT SWAMY): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) under section 7 A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—

(i) Notification G.S.R. No. 1087, dated the 8th August, 1972, publishing the Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

(ii) Notification G.S.R. No. 1088, dated the 8th August, 1972, publishing the Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

(iii) Notification G.S.R. No. 1089, dated the 8th August, 1972, publishing the Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

(iv) Notification G.S.R. No. 1090, dated the 8th August, 1972, publishing the Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1972.

(v) Notification G.S.R. No. 1521, dated the 18th November, 1972, publishing the Coal Mines Provident Fund (Third Amendment) Scheme, 1972 and Statement (in English and Hindi) giving reasons for the delay in laying on the Table the Notification mentioned at serial Nos. (i) to (iv) above. [Placed in Library, See No. LT-4421/73 for (i) to (v)].

[MR. DEPUTY CHAIRMAN in the Chail]

**CALLING ATTENTION TO A  
MATTER OF URGENT PUBLIC  
IMPORTANCE**

**DIFFICULTIES FACED BY BUS AND TRUCK  
OPERATORS IN GETTING TYRE SUPPLIES**

SHRI BABUBHAI M. CHINAI (Maharashtra): Mr. Deputy Chairman, Sir, I beg to call the attention of the Minister of Industrial Development and Science and Technology to the difficulties faced by the bus and truck operators in getting tyre supplies and the steps taken by Government to meet the situation.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): Mr. Deputy Chairman, Sir, Reports and representations have recently been received, especially from State Road Transport Organisations and Private Operators alleging shortage of tyres, particularly truck and bus tyres in different parts of the country.

The production of automobile tyres and tubes has steadily increased from 45.79 lakh Nos. in 1970 to 49.78 lakh Nos. in 1972. The demand for automobile tyres and tubes during 1972-73 is estimated to be of the order of 50 lakh Nos. Out of this, demand for truck/ bus tyres is estimated to be of the order of 26 lakh Nos. As against this demand, the total production of automobile tyres during 1972-73 is estimated to be of the order of 50 lakh Nos. including 26 lakh Nos. of truck/bus tyres. Though the overall position of supply of tyres is just adequate to meet the demand, there is some marginal shortage in one size of bus/truck tyres viz. 900x20. This shortage was estimated during November, 1972 at about 10 lakh Nos. for the whole year. Dunlop Unit at Ambat-tur, Madras was closed down for a period 1 RSS/73—5.

of 11 weeks which had entailed a loss of production to the extent of about 45,000 Nos. in this size. The recent acute power shortage in various parts of the country has further affected production of this commodity. It has been estimated that production during 1973 may be of the order of 56 lakh Nos. if there is no power cut. But in case the power shortage continues at the existing rates imposed in the States of Tamil Nadu, Maharashtra and Haryana, the loss of production during the whole year would be about 14 lakh tyres, and about 3.4 lakh Nos. in the next 3 months, which would mean a further loss of production of about 1 lakh tyres in size 900 x 20 in the next 3 months. Government have, therefore, decided as an initial step to import 5,000 tyres in the size 900 x 20 from Ceylon to overcome the shortage. Further imports will be considered if the Tyre Companies are not able to augment their production in this particular category. The immediate problem of maintaining production arising out of power cut imposed to varying extents in the various States is also receiving attention of the Government by providing power generating sets. TELCO have been permitted to import 17,000 tyres. The pressure in indigenous production would be reduced to this extent.

The long-term solution to this problem lies only in stepping up the production of tyres, particularly in the heavier categories, estimated that the demand by the end of the Fifth Plan would be 11.5 million Nos. of automobile tyres. As against this, the total capacity which has already been installed comes to 4.6 million Nos. In addition, Letters of Intent already converted into Licences would bring in a capacity of 1.28 million Nos. Further capacities covered by Letters of Intent issued to various parties, including State Industrial Development Corporations, and additional capacities proposed to be